

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No.72 of 2019

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Kusum Kumari --- --- Petitioner

Versus

Jitendra Kumar --- --- Opp. Party.

CORAM : The Hon'ble Mr. Justice Aparesh Kumar Singh
Through: Video Conferencing

For the Petitioner : Mr. Lukesh Kumar, Adv.
For the O.P. :

04/26.06.2020 Mr. Lukesh Kumar appears for the petitioner-wife through video conferencing but the opposite party husband has not yet entered appearance despite valid service of notice through both modes in terms of order dated 31st January 2020. However, due to difficulties in movement during pandemic, date for appearance is extended by two weeks. As per the status available from the NJDG Site, the case is at the stage of ex-parte hearing.

Accordingly, let the matter appear on 10th July, 2020. In the meantime, further proceedings in Original Suit No.485/2019 pending before the learned court of Principal Judge, Family Court, Dhanbad shall remain stayed.

(Aparesh Kumar Singh, J.)

Shamim/